

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION 3762
ANSWERED ON 11.08.2026

E-GRAM SWARAJ AND AUDITONLINE

†3762. SHRI BHARAT SINGH KUSHWAH:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether the Government has information regarding the number of Gram Panchayats across the country integrated with systems and the extent to which these e-Gram SWARAJ and Audit Online being utilized in Madhya Pradesh and the Gwalior Lok Sabha Constituency, if so, the details thereof;
- (b) the details of the e-Gram SWARAJ portal in preparing and approving Gram Panchayat Development Plans digitally and the number of Gram Panchayats in Gwalior Lok Sabha constituency that have prepared their annual development plans through this system;
- (c) whether e-Gram SWARAJ has been integrated with other government digital platforms to make the accounts, payments, monitoring of works and financial management of Panchayats more transparent, if so, the details thereof; and
- (d) whether training programmes have been organized for Sarpanches, Panches, Panchayat Secretaries and other officials of Madhya Pradesh, especially in Gwalior Lok Sabha constituency, for the effective operation of the digital system, if so, the number of participants who received training and the major outcomes thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c) The Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) to strengthen digital governance in Panchayati Raj Institutions across the country. Under the project, eGramSwaraj and AuditOnline have been developed to facilitate digital planning, budgeting, accounting, audit, asset management and monitoring of Panchayat activities. Gram Panchayat Development Plans (GPDs) are prepared through a participatory planning process and uploaded on the eGramSwaraj portal.

Further, eGramSwaraj has been integrated with various Government digital platforms, including the Public Financial Management System (PFMS) for online payments and financial management, Government e-Marketplace (GeM) for procurement, BHASHINI for multilingual AI-enabled services, BSNL for BharatNet connectivity monitoring and the India Meteorological Department (IMD) for weather-related information.

The State/UT-wise details of implementation of eGramSwaraj and AuditOnline, including the State of Madhya Pradesh and the Gwalior Lok Sabha Constituency, are given at **Annexure-I**.

(d) Yes, Sir. The Ministry of Panchayati Raj conducts capacity-building programmes for elected representatives, Panchayat Secretaries and other Panchayat functionaries under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA). The training programmes include training on digital governance, effective utilisation of the e-Panchayat applications, preparation of Gram Panchayat Development Plans (GPDs), data management and evidence-based planning.

The State/UT-wise details of participants trained under RGSA, including those relating to the Gwalior Lok Sabha Constituency, are given at **Annexure-II**. The district/ constituency-wise details are maintained by the respective State Government. The training programmes have contributed to improved adoption and utilisation of the e-Panchayat applications, enhanced digital capacity of Panchayat functionaries and strengthened transparency and efficiency in Panchayat governance.

Annexure-I

Annexure referred to in reply of the Lok Sabha Unstarred Question No.3762 answered on 11.08.2026 regarding 'e-Gram Swaraj and AuditOnline'.

i. State wise Adoption Status of eGramSwaraj for FY 2025-26

S.No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboarded on eGramSwaraj-PFMS interface	Village Panchayats & Equivalent With Online Payment	No. of GPDP Uploaded on eGramSwaraj during Plan Year 2025-26
1	Andhra Pradesh	13327	13320	13041	13320
2	Arunachal Pradesh	2108	2108	1541	2089
3	Assam	2663	2198	2118	2117
4	Bihar	8054	8054	8050	8053
5	Chhattisgarh	11692	11688	11390	11651
6	Goa	191	191	119	191
7	Gujarat	14619	14591	13948	13805
8	Haryana	6227	6227	6051	6221
9	Himachal Pradesh	3615	3615	3597	3611
10	Jharkhand	4345	4345	4316	4343
11	Karnataka	5949	5949	5938	5940
12	Kerala	941	941	939	941
13	Madhya Pradesh	23011	23011	22352	22974
14	Maharashtra	28002	27936	26773	27902
15	Manipur	3175	161	113	161
16	Meghalaya	0	0	0	0
17	Mizoram	855	855	817	816
18	Nagaland	1312	984	0	0
19	Odisha	6794	6794	6788	6794
20	Punjab	13236	13235	12551	13229
21	Rajasthan	13128	11185	10835	11174
22	Sikkim	199	199	197	199
23	Tamil Nadu	12482	12482	12443	12392
24	Telangana	12760	12759	12372	12751
25	Tripura	1194	1194	1192	1193
26	Uttar Pradesh	57695	57693	57674	57683

27	Uttarakhand	7812	7810	7347	7777
28	West Bengal	3339	3339	3337	3337
Total		258725	252864	245839	250664

ii. Adoption Status of eGramSwaraj for FY 2025-26 in Gwalior Lok Sabha Constituency

S.No	District Panchayat Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboarded on eGramSwaraj-PFMS interface	Online Payment transferred by GPs (in Cr.)	No. of GPDP Uploaded on eGramSwaraj during Plan Year 2025-26
1	Gwalior	263	263	61.50	263
2	Shivpuri	587	587	117.70	587

iii. State wise Audit Report Generated through AuditOnline for Audit Period FY 2024-25

S.No.	State Name	Total Number of Village Panchayats & Equivalent	Total Number of Audit Report Generated
1	ANDHRA PRADESH	13328	13175
2	ARUNACHAL PRADESH	2108	1823
3	ASSAM	2770	2025
4	BIHAR	8053	4734
5	CHHATTISGARH	11713	11621
6	GOA	191	88
7	GUJARAT	14687	14585
8	HARYANA	6230	6124
9	HIMACHAL PRADESH	3615	3486
10	JHARKHAND	4345	4039
11	KARNATAKA	5952	5949
12	KERALA	941	828
13	MADHYA PRADESH	23011	20085
14	MAHARASHTRA	27953	26705
15	MANIPUR	3811	0
16	MEGHALAYA	0	0
17	MIZORAM	843	0
18	NAGALAND	1330	0
19	ODISHA	6794	6784
20	PUNJAB	13237	13221
21	RAJASTHAN	11230	11079
22	SIKKIM	199	199

23	TAMIL NADU	12525	12517
24	TELANGANA	12994	12577
25	TRIPURA	1194	1193
26	UTTAR PRADESH	57691	57639
27	UTTARAKHAND	7787	0
28	WEST BENGAL	3339	3180
Total		257871	233656

iv. Audit Report Generated through AuditOnline for Audit Period FY 2024-25 in Gwalior Lok Sabha Constituency

S.No	District Panchayat Name	Total Number of Village Panchayats & Equivalent	Total Number of Audit Report Generated
1	Gwalior	263	251
2	Shivpuri	587	521

Annexure-II

Annexure referred to in reply of the Lok Sabha Unstarred Question No. 3762 answered on 11.08.2026 regarding 'e-Gram Swaraj and AuditOnline'.

i. Participants trained in Digital Governance/Literacy

S.no	State/UT Name	2022-23	2023-24	2024-25	2025-26	2026-27(till 10 July)
1	Andaman And Nicobar Islands	229	361	1,386	-	-
2	Andhra Pradesh	-	204	337	13,812	-
3	Arunachal Pradesh	22	66	-	299	-
4	Assam	38	1,046	204	7,471	-
5	Bihar	2,743	33,391	30,100	31,956	18
6	Chhattisgarh	-	1,010	106	81	-
7	Goa	-	327	377	-	-
8	Gujarat	-	-	-	-	-
9	Haryana	-	-	9,293	12,381	-
10	Himachal Pradesh	325	1,183	1,432	817	-
11	Jammu And Kashmir	-	4,274	461	3,461	-
12	Jharkhand	85	-	1,105	2,460	-
13	Karnataka	558	5,596	345	-	-
14	Kerala	4,752	98	9,840	7,799	-
15	Ladakh	-	-	-	281	-
16	Madhya Pradesh	648	8,711	5,540	7,679	-
17	Maharashtra	-	172	-	75	-
18	Manipur	-	1,793	-	26	-
19	Meghalaya	38	-	1,018	-	-
20	Mizoram	-	-	-	3,053	744
21	Nagaland	-	-	-	-	-
22	Odisha	-	20	1,534	7,433	-
23	Puducherry	-	-	-	-	-
24	Punjab	-	583	453	86	-
25	Rajasthan	-	18	722	13,841	-
26	Sikkim	107	94	194	135	-
27	Tamil Nadu	-	-	2,352	9,824	-
28	Telangana	-	889	-	540	-
29	The Dadra and Nagar Haveli and Daman and Diu	-	-	210	138	-
30	Tripura	197	350	300	-	566
31	Uttar Pradesh	-	-	1,968	52,380	-
32	Uttarakhand	80,643	13,963	739	-	-
33	West Bengal	19,526	10,421	581	40,657	-
34	Center level	284	35	207	-	-
	TOTAL	110,195	84,605	70,804	216,685	1,328

ii. Participants trained in Panchayat Development Plan

S.No	State/UT Name	2022-23	2023-24	2024-25	2025-26	2026-27(till 10 July)
1	Andaman And Nicobar Islands	208	634	741	569	-
2	Andhra Pradesh	15,818	96,598	64,001	16,676	22,406
3	Arunachal Pradesh	744	770	159	-	-
4	Assam	33,031	22,834	15,430	48,685	771
5	Bihar	52,166	13,346	102,754	17,618	26,577
6	Chhattisgarh	26,894	53,434	35,007	25,071	57,271
7	Goa	-	491	-	832	371
8	Gujarat	231	1,602	38,147	520	872
9	Haryana	186	6,599	497	-	-
10	Himachal Pradesh	6,307	59,258	73,318	574	188
11	Jammu And Kashmir	92,383	152,495	1,239	-	-
12	Jharkhand	1,106	9,012	15,411	72	144
13	Karnataka	105,086	7,669	715	32,709	-
14	Kerala	34,555	11,383	8,120	21,894	1,219
15	Ladakh	-	-	26	626	-
16	Madhya Pradesh	78,644	9,862	119,287	69,870	10,305
17	Maharashtra	394,352	467,665	196,923	29,376	33,894
18	Manipur	-	806	-	1,144	226
19	Meghalaya	118	1,752	6,633	13,751	-
20	Mizoram	650	636	936	559	1,895
21	Nagaland	-	1,959	2,265	85	2,740
22	Odisha	2,460	21,960	8,379	17,053	20,113
23	Puducherry	-	-	-	-	-
24	Punjab	-	90	37,428	152,468	10,536
25	Rajasthan	206	14,810	5,805	13,204	90
26	Sikkim	737	3,059	485	1,025	2,140
27	Tamil Nadu	39,009	7,687	1,161	14,819	18,528
28	Telangana	9,727	27	-	91	930
29	The Dadra And Nagar Haveli And Daman And Diu	81	-	104	793	570
30	Tripura	1,985	3,050	12,084	17,685	6,604
31	Uttar Pradesh	5,270	13,633	5,174	184,358	80
32	Uttarakhand	82,896	34,842	-	-	-
33	West Bengal	54,628	120,107	61,302	28,443	11,135
34	Center level	1,006	90	19	45	30
	TOTAL	1,040,484	1,138,160	813,550	710,615	229,635
